

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 680 /Admin. (Services)/2018 Dated: Allahabad: November 19, 2018

Subject: Regarding Nomination of Additional District & Sessions Judges for Refresher Training Programme (Round-1) under 14th Finance Commission Scheme at JTRI, UP, Lucknow.

Madam,

With reference to your Letter No. RT-18/JTRI-2689 dated 16.11.2018 on the above subject, I am directed to say that the Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Additional District & Sessions Judges (Round-1) under 14th Finance Commission Scheme at Judicial Training & Research Institute, U.P., Lucknow as indicated below:

S.N.	Programme	Duration	Participants
1	Refresher Training Programme for Addl. District & Sessions Judges	03.12.2018 to 07.12.2018	As mentioned in List 'A'
2	Refresher Training Programme for Addl. District & Sessions Judges	10.12.2018 to 14.12.2018	As mentioned in List 'B'
3	Refresher Training Programme for Addl. District & Sessions Judges	17.12.2018 to 21.12.2018	As mentioned in List 'C'

I am further to say that the Court has also been pleased to nominate the officers mentioned in enclosed Lists 'A', 'B' and 'C' (excluding the name of Sri Vinod Singh Rawat, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad mentioned at Sl. No. 44 in List 'B') for aforesaid Refresher Training Programme (Round-1) on the dates mentioned against their names at JTRI, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Enclosure: As above

Yours faithfully,

Sd/-

**(Atul Srivastava)
Joint Registrar (Judicial) (Services)**

No. 680 (i)/Admin. (Services)/2018 Dated: November 16, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly.
3. (i) Sri Avnish Saxena, Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.
(ii) Sri Chawan Prakash, Judicial Member Commercial Tax Tribunal, Agra.
(iii) Sri Tarun Saxena, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow.
(iv) Sri Padam Narain Mishra, Additional Director (Law), Directorate of Revenue & Special Intelligence, Lucknow.

- (v) Sri Chandroday Kumar, Law Officer, U.P. Power Corporation Limited, Lucknow.
- (vi) Sri Kaushalendra Yadav, Special Secretary and Addl. L.R. (Sansdiya Karya Vibhag), Government of U.P., Lucknow.
- (vii) Sri Alok Kumar Trivedi, Judicial Member, Commercial Tax Tribunal, Bareilly.
- (viii) Sri Sanjiv Kumar, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
- (ix) Sri Sudhir Kumar-III, Registrar (Judicial) (Budget), High Court of Judicature at Allahabad.
- (x) Dr. Deepak Swaroop Saxena, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
- (xi) Sri Brijendra Mani Tripathi, Judicial Member, Commercial Tax Tribunal, Jhansi.
- (xii) Sri Rakesh Kumar-III, Chief Investing Officer, Lok Ayukta, Lucknow.
- (xiii) Sri Vikas Saxena-I, Law Officer, Human Rights Commission, Lucknow.
- (xiv) Sri Ashish Garg, Officer-on-Special Duty (Judicial) (Criminal), High Court of Judicature at Allahabad.
- (xv) Sri Syed Maoz Bin Asim, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
- (xvi) Sri Pankaj Kumar Singh, Registrar, State Consumer Disputes Redressal Commission, Lucknow.
- (xvii) Smt. Pratima Srivastava, Registrar, U.P. State Public Services Tribunal, Lucknow.
- (xviii) Sri Pankaj Kumar Upadhyay, Secretary, Lok Ayukta, Lucknow.
- (xix) Sri Ravindra Vikram Singh, Officer-on-Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
- (xx) Sri Narendra Kumar-IV, Judicial Member, Commercial Tax Tribunal, Lucknow.
- (xxi) Sri Malkhan Singh, Officer-on-Special Duty (Judicial) (Infrastructure), High Court of Judicature at Allahabad.
- (xxii) Sri Arvind Kumar Mishra, Special Secretary & Addl. L.R. (Legislative), Government of Uttar Pradesh, Lucknow.
- (xxiii) Sri Nalin Kant Tyagi, Joint Registrar (Judicial) (Inspection), High Court of Judicature at Allahabad.

With the request that you shall report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.

4. The Officer-on-Special Duty (Judicial) (Computer), High Court, Allahabad.
5. The Private Secretary to Hon'ble Mr. Justice Vikram Nath with the request to kindly place the aforesaid information before His Lordship.

Sd/-
(Kuldeep Narayan)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow

Refresher Training Programme For Addl. District & Sessions Judges

Duration: 03.12.2018 to 07.12.2018

Sl. No	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	1900	Sanjeev Shukla	Ist Addl. District & Sessions Judge	Pilibhit
2.	1901	Kuldeep Saxena	IIIrd Addl. District & Sessions Judge	Lakhimpur Kheri
3.	1902	Anupam Kumar	IInd Addl. District & Sessions Judge	Kaushambi
4.	1903	Davendra Singh	Principal Judge, Family Court	Gorakhpur
5.	1904	Arvind Malik	Ist Addl. District & Sessions Judge	Amroha
6.	1905	Pradeep Kumar Singh-II	IIIrd Addl. District & Sessions Judge	Varanasi
7.	1906	Sanjay Kumar Malik	Vth Addl. District & Sessions Judge	Jhansi
8.	1907	Neeraj Kumar	IIIrd A.D.J./Spl. J.(U.P. Dacoity.A.A.)	Banda
9.	1908	Rananjay Kumar Verma	Vth Addl. District & Sessions Judge	Unnao
10.	1909	Manoj Kumar-III	IInd Addl. District & Sessions Judge	Jaunpur
11.	1910	Vikas Kumar-I	IIIrd Addl. District & Sessions Judge	Bulandshahar
12.	1911	Anil Kumar-XIII	Vth Addl. District & Sessions Judge	Moradabad
13.	5685	Harish Tripathi	IIIrd Addl. District & Sessions Judge	Bareilly
14.	5686	Pankaj Kumar Upadhyay	Secretary, Lok Ayukta	Lucknow
15.	5687	Satya Prakash Tripathi	IInd Addl. District & Sessions Judge	Ghaziabad
16.	5688	Alok Kumar Parasar	Principal Judge, Family Court	Ballia
17.	5689	Ravindra Vikram Singh	O.S.D. (Judicial) , High Court	Lucknow
18.	5691	Amit Pal Singh	Principal Judge, Family Court	Saharanpur
19.	5692	Praveen Kumar Jain	IVth A.D.J./Spl. J.(E.C. Act)	Bulandshahar
20.	5693	Narendra Kumar-IV	Judicial Member, Commercial Tax Tribunal	Lucknow
21.	5696	Ayaz Ahmad	Ist Addl. District & Sessions Judge	Saharanpur
22.	5697	Praveen Kumar Singh	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Fatehpur
23.	5720	Shyam Narayan Tripathi	Principal Judge, Family Court	Siddharth Nagar
24.	5721	Hari Nath Pandey	IVth A.D.J./Spl. J.(E.C. Act)	Faizabad
25.	5699	Ram Naresh Maurya	IIIrd A.D.J./Spl. J.(U.P. Dacoity.A.A.)	Agra
26.	5701	Mahendra Prasad Chaudhary	Judge, Spl Court, Anti Corr CBI (C)	Lucknow
27.	1997	Sanjay Kumar-VII	IVth A.D.J./Spl. J.(E.C. Act)	Aligarh
28.	5863	Durg Narain Singh	IIIrd Addl. District & Sessions Judge	Lucknow
29.	1998	Malkhan Singh	O.S.D. (Judicial) (Infra.) , High Court	Allahabad
30.	1999	Gurpreet Singh Bawa	IIIrd Addl. District & Sessions Judge	Meerut
31.	5704	Ramesh Singh	IInd Addl. District & Sessions Judge	Azamgarh
32.	2000	Manjeet Singh Sheoran	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Meerut
33.	5705	Smt. Anita Raj	IIIrd Addl. District & Sessions Judge	Ghaziabad
34.	5932	Umesh Kumar Sirohi	Ist Addl. District & Sessions Judge	Lalitpur
35.	5706	Shanker Lal	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Amroha
36.	5707	Vinod Kumar-IV	IVth A.D.J./Spl. J.(E.C. Act)	Budaun
37.	2001	Sushil Kumar Shashi	Spl. J, Spl C.No 3 (Pre.Cor. Act)	Gorakhpur
38.	5710	Bhairav Lal	Vth Addl. District & Sessions Judge	Moradabad
39.	2002	Dharmendra Kumar Pandey	IInd Addl. District & Sessions Judge	Sitapur
40.	5711	Ram Kripal	Ist Addl. District & Sessions Judge	Rai Bareli
41.	6030	Arvind Kumar Mishra	Spl. Secy. & Addl.L.R.(Legislative), Govt. of U.P.	Lucknow
42.	5714	Ram Chandra-V	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Pilibhit
43.	2003	Ravindra Singh	VIIth Addl. District & Sessions Judge	Moradabad
44.	5715	Dr. (SMT.) Vidushi Singh	Judge, Spl Court, Anti Corr CBI (W)	Lucknow
45.	5716	Ashok Kumar Premi	Principal Judge, Family Court	Hamirpur
46.	2004	Manoj Kumar Rai	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Gorakhpur
47.	5717	Nalin Kant Tyagi	Jt. Registrar (Jud.) (Insp.),High Court	Allahabad
48.	2005	Rakesh Kumar Tripathi	IInd Addl. District & Sessions Judge	Rai Bareli
49.	5723	Adil Aftab Ahmad	IInd Addl. District & Sessions Judge	Mau
50.	5724	Krishna Pal Singh	IVth A.D.J./Spl. J.(E.C. Act)	Varanasi

Judicial Training & Research Institute, U.P. Lucknow

Refresher Training Programme For Addl. District & Sessions Judges

Duration: 10.12.2018 to 14.12.2018

Sl. No	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	5614	Brijendra Mani Tripathi	Judicial Member, Commercial Tax Tribunal	Jhansi
2.	5615	Smt. Deepa Jain	Principal Judge, Family Court	Bulandshahar
3.	5616	Rakesh Kumar-III	Chief Invst. Officer, Lok Ayukta	Lucknow
4.	5619	Vikas Saxena-I	Law Officer, Human Rights Commission	Lucknow
5.	5620	Rakesh Kumar-IV	IInd Addl. District & Sessions Judge	Firozabad
6.	5621	Shakeel Ahmad Khan	IVth A.D.J./Spl. J.(E.C. Act)	Jhansi
7.	5622	Jyoti Kumar Tripathi	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Kanpur Nagar
8.	5623	Umesh Chandra	IIIrd Addl. District & Sessions Judge	Muzaffar Nagar
9.	5624	Veer Nayak Singh	Ist Addl. District & Sessions Judge	Mau
10.	5625	Santosh Kumar Srivastava	Ist Addl. District & Sessions Judge	Aligarh
11.	5626	Jitendra Kumar Pandey	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Gonda
12.	5628	Ajai Kumar Srivastava-II	IIIrd Addl. District & Sessions Judge	Kanpur Nagar
13.	5629	Navneet Kumar	Vth Addl. District & Sessions Judge	Pratapgarh
14.	5633	Sita Ram Verma	Ist Addl. District & Sessions Judge	Kaushambi
15.	5634	Mohd. Riyaz	Principal Judge, Family Court	Bahraich
16.	5635	Lal Chandra Gupta	Principal Judge, Family Court	Mau
17.	5921	Sanjeev Yadav	IIIrd Addl. District & Sessions Judge	Basti
18.	5639	Kali Charan-II	Principal Judge, Family Court	Sambhal
19.	5640	Harkesh Kumar	Addl. District & Sessions Judge	Siddharth Nagar- Bansi
20.	5642	Lalta Prasad-II	IInd Addl. District & Sessions Judge	Lakhimpur Kheri
21.	5671	Avinash Saxena	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Lucknow
22.	5672	Jitendra Kumar Singh	Addl. District & Sessions Judge	Lucknow
23.	5673	Irfan Qamar	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Meerut
24.	5674	Smt. Vani Ranjan Agrawal	Ist Addl. District & Sessions Judge	Ambedkar Nagar
25.	5675	Surendra Singh-II	IIIrd Addl. District & Sessions Judge	Aligarh
26.	5678	Lallu Singh	Ist Addl. District & Sessions Judge	Auraiya
27.	5679	Shyam Jeet Yadav	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Sultanpur
28.	5681	Ram Milan Singh	IVth Addl. District & Sessions Judge	Ramabai Nagar
29.	5684	Ravindra Kumar-I	Judge, Spl Court, CBI Court No. 2	Ghaziabad
30.	1878	Achal Sachdev	Vth Addl. District & Sessions Judge	Ramabai Nagar
31.	1879	Smt. Babita Rani	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Lucknow
32.	1880	Anmol Pal	IInd Addl. District & Sessions Judge	Ambedkar Nagar
33.	1881	Smt. Kamlesh Kuchhal	IVth A.D.J./Spl. J.(E.C. Act)	Moradabad
34.	1882	Utkarsh Chaturvedi	IIIrd Addl. District & Sessions Judge	Sultanpur
35.	1883	Jai Prakash Pandey	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Hardoi
36.	1884	Vinay Kumar-III	A.D.J. (FTC)	Kushi Nagar
37.	1885	Sunil Kumar-IV	Vth Addl. District & Sessions Judge	Allahabad
38.	1886	Ram Sulin Singh	Ist Addl. District & Sessions Judge	Balrampur
39.	1887	Ashish Garg	O.S.D. (Judicial) (Criminal), High Court	Allahabad
40.	1889	Raj Kumar Singh	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Budaun
41.	1890	Vishnu Kumar Sharma	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Bulandshahar
42.	1891	Satendra Kumar	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Kannauj
43.	1892	Vijay Shanker Upadhyaya	Ist Addl. District & Sessions Judge	Etawah
44.	1893	Vinod Singh Rawat	O.S.D. (Judicial), High Court	Allahabad
45.	1894	Inder Preet Singh Josh	Principal Judge, Family Court	Gautambuddha Nagar
46.	1895	Syed Maoz Bin Asim	O.S.D. (Judicial), High Court	Lucknow
47.	1896	Sanjiv Pandey	Ist Addl. District & Sessions Judge	Bijnor
48.	1897	Pankaj Kumar Agrawal	IIIrd A.D.J./Spl. J.(U.P. Dacoity.A.A.)	Budaun
49.	1898	Pankaj Kumar Singh	Registrar, State Consumer Disputes Redressal Comm.	Lucknow
50.	1899	Smt. Pratima Srivastava	Registrar, U.P. State Public Services Tribunal	Lucknow

Judicial Training & Research Institute, U.P. Lucknow

Refresher Training Programme For Addl. District & Sessions Judges

Duration: 17.12.2018 to 21.12.2018

Sl. No	I.D.	Name of Officers Sri/Smt./Ms	Designation	Place of Posting
1.	6522	Anil Kumar- X	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Basti
2.	6524	Tej Pratap Tiwari	IIIrd Addl. District & Sessions Judge	Deoria
3.	6525	Virjendra Kumar Singh	Ist Addl. District & Sessions Judge	Gorakhpur
4.	6526	Sandeep Jain	A.D.J. (FTC)	SantKabirN at Khalilabad
5.	6527	Avnish Saxena	Registrar (Jud.) (Listing), High Court	Allahabad
6.	6528	Ashok Kumar Singh-VII	Ist Addl. District & Sessions Judge	Jaunpur
7.	6529	Anil Kumar Jha	Ist Addl. District & Sessions Judge	Mathura
8.	6530	Madan Pal Singh	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Bahraich
9.	6531	Ravi Nath	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Bareilly
10.	6532	Harvir Singh	IIIrd Addl. District & Sessions Judge	Moradabad
11.	6533	Zafeer Ahmad	IInd Addl. District & Sessions Judge	Pratapgarh
12.	6534	Dr. Babbu Sarang	IInd Addl. District & Sessions Judge	Mathura
13.	6535	Dr. Ajay Kumar-II	IInd Addl. District & Sessions Judge	Muzaffar Nagar
14.	6536	Chawan Prakash	Judicial Member, Commercial Tax Tribunal	Agra
15.	6537	Rameshwar	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Mainpuri
16.	6538	Dinesh Chand	IIIrd Addl. District & Sessions Judge	Allahabad
17.	6539	Divesh Chandra Samant	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Varanasi
18.	6540	Saket Bihari 'DEEPAK'	Ist Addl. District & Sessions Judge	Banda
19.	6541	Vinai Kumar Dwivedi	Principal Judge, Family Court	Kushi Nagar at Padrauna
20.	6542	Ravindra Nath Dubey	Ist Addl. District & Sessions Judge	Farrukhabad
21.	6543	Prashant Mishra	Ist Addl. District & Sessions Judge	Gonda
22.	6544	Tarun Saxena	Presiding Officer, Nagar Mahapalika Tribunal	Lucknow
23.	6545	Bhanu Deo Sharma	Principal Judge, Family Court	Barabanki
24.	6546	Sudhir Kumar-V	IInd Addl. District & Sessions Judge	Shahjahanpur
25.	6547	Rajeev Bharti	IIIrd Addl. District & Sessions Judge	Mathura
26.	6548	Padam Narain Mishra	Addl. Director (Law), Directorate of Rev & Spl Intelligence	Lucknow
27.	6549	Lakshmi Kant Shukla	IInd Addl. District & Sessions Judge	Kushi Nagar at Padrauna
28.	6550	Jai Prakash Tiwari	Ist Addl. District & Sessions Judge	Sonbhadra
29.	6551	Jai Prakash Yadav	Ist Addl. District & Sessions Judge	Fatehpur
30.	6552	Anil Kumar Verma	Principal Judge, Family Court	Etawah
31.	6553	Chandroday Kumar	Law Officer, U.P. Power Corporation Ltd.	Lucknow
32.	6554	Devendra Singh-I	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Bareilly
33.	5456	Sanjay Shanker Pandey	Ist Addl. District & Sessions Judge	Lucknow
34.	5457	Kaushalendra Yadav	Spl.Sec.& Addl.LR(Sansdiya Karya V), Government of U.P.	Lucknow
35.	5683	Ashok Kumar-VII	Ist Addl. District & Sessions Judge	Budaun
36.	5750	Amar Pal Singh	IVth A.D.J./Spl. J.(E.C. Act)	Mathura
37.	5398	Alok Kumar Trivedi	Judicial Member, Commercial Tax Tribunal	Bareilly
38.	5698	Brijesh Kumar Mishra	IIIrd Addl. District & Sessions Judge	Unnao
39.	5458	Narendra Bahadur Yadav	Ist Addl. District & Sessions Judge	Varanasi
40.	5460	Ashok Kumar-VI	IIIrd Addl. District & Sessions Judge	Faizabad
41.	5461	Smt. Mridula Kumar	Principal Judge, Family Court	Etah
42.	5466	Sanjiv Kumar	O.S.D. (Judicial), High Court	Lucknow
43.	5468	Bijendra Kumar Shailat	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Banda
44.	5602	Sudhir Kumar-III	Registrar (Jud.) (Bud.), High Court	Allahabad
45.	5605	Sushil Kumar Rastogi	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Gorakhpur
46.	5606	Deepak Swaroop Saxena	O.S.D. (Judicial), High Court	Lucknow
47.	5607	Ashok Kumar Yadav-I	IInd A.D.J./Spl. J.(SC/ST, Pev.of Atroci Act)	Agra
48.	5608	Ram Baran Saroj	Ist Addl. District & Sessions Judge	Kannauj
49.	5609	Smt. Sangeeta Srivastava	Principal Judge, Family Court	Kanpur Nagar
50.	5610	Griesh Kumar Vaish	IVth A.D.J./Spl. J.(E.C. Act)	Allahabad